## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Priyadavskini N. Keerthi Krishna For T.K. Rhaskan

Counsel for R5

K. Craw Tham Kumer A thiban ijay

3) N. RAMAKRISHMAN dow

WIRROW as LOI RAW

ORDER

Counsel for petitioner present. Counsels representing R1 and R5 are present. No representation on behalf of R2 to R4 & R6. Counsel for petitioner and counsel for R5 made submissions in CA 216/2017 wherein R5 is the applicant, in part. For continuation, time is enlarged at request. Put up on 06.02.2018.

-sel-(S VIJAYARAGHAVAN) Member (Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)